

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

OA No.583 of 2005

With

OA No.3026 of 2004

OA No.2913 of 2004

New Delhi this the 25<sup>th</sup> day of May, 2010

**HON'BLE DR. RAMESH CHANDRA PANDA, MEMBER (A)**  
**HON'BLE DR. DHARAM PAUL SHARMA, MEMBER (J)**

1. **OA No.583 of 2005**

Nitin Kumar Suman,  
Bata Ganj Gandhi Road,  
Near Royal Medical Hall,  
Patna - 800018, (Bihar).

.... Applicant

( By Advocate : Ms. Sumedha Sharma for Shri Shyam  
Babu )

**VERSUS**

1. Union of India  
Through Secretary  
Ministry of Human Resource Development,  
Shastri Bhawan,  
New Delhi.
2. National Council of Educational Research and  
Training (NCERT)  
Through its Secretary,  
Aurbindo Marg,  
New Delhi-110016.
3. The controller of Examination,  
DEME NCERT,  
Sri Aurbindo Marg,  
New Delhi.
4. Shri Paras Ram,  
S/o Shri Ami Chand,  
R/o Village and Post Office Mandhawali,  
District Faridabad (Haryana).

*By and*

5. Shri Ravinder Singh,  
s/o late Shri Balbir Singh,  
R/o Type-II/1, NIE, NIE Campus,  
Sri Autobindo Marg,  
NCERT, New Delhi-110016.

..... Respondents

( By Advocate : Ms. Ritika Chawla for Shri Arun  
Bhardwaj )

2. **OA No.3026 of 2004**  
**MA No.2548 of 2004**

1. Tripti D/o Shri Sri Chand,  
C/o Iqbal Singh,  
House No.187, VPO Pochan Pur,  
New Delhi-45.
2. Yagya Dutt Sharma S/o Shri Rajinder Prasad  
R/o 1450, Sec-3, HUDA Complex, Ballabgarh,  
Faridabad,  
Haryana.
3. Mahesh Chand s/o Shri Jang Jit Singh,  
R/o 2/389, Trilok Puri,  
Delhi-91.
4. Umakant,  
S/o Shri Ram Kripal,  
R/o A-24, Dakshinpuri,  
New Delhi-62.

.... Applicants

( By Advocate Ms. Sumedha Sharma )

### VERSUS

1. Union of India  
Through Secretary,  
Ministry of Human Resource Development,  
Shastri Bhawan,  
New Delhi.
2. National Council of Educational Research and  
Training  
Through its Secretary,  
Sri Aurbindo Marg,  
New Delhi-16.

*By Advocate*

3. Prof. V.K. Jain  
The controller of Examination (DEME)  
NCERT, Sri Aurbindo Marg,  
New Delhi.
4. Shri Parash Ram,  
S/o Shri Ami Chand,  
R/o VPO Mandhawali,  
District Faridabad,  
Haryana.
5. Shri Ravinder Singh,  
s/o Late Shri Balbir Singh,  
R/o Type-II/1, NIE, NIE Campus,  
Sri Aurobindo Marg, NCERT, New Delhi.

..... Respondents

( By Advocate : Ms. Ritika Chawla for Shri Arun  
Bhardwaj )

3. **OA No.2913 of 2004**  
**MA No.2427 of 2004**

1. Ms. Hem Prabha Bali  
Directors Office,  
National Council of Education Research and  
Training,  
Sri Aurbindo Marg,  
New Delhi-110016.  
R/o RZD 58, Mahavir Enclave,  
Lane No.3, Dabri Road,  
Palam, New Delhi-110045.

Presently posted at Establishment I,  
NCERT, Sri Aurobindo Marg,  
New Delhi-110016.

2. Ms. Manju Tannan,  
IAC Section,  
Accounts Branch,  
National Council of Education Research and  
Training,  
Sri Aurbindo Marg,  
New Delhi-110016.

R/o 431, Anand Kunj,  
Vikas Puri,  
New Delhi.

- 4
3. Kushal Kumar,  
R/o B-208. Ayur Vigyan Nagar,  
New Delhi-110049.
  4. Ashok Kumar Singh,  
D-51, Nehru Vihar,  
Timarpur,  
Delhi-110054.

36

.... Applicants

( By Advocate Ms. Sumedha Sharma for Shri Shyam Babu )

**VERSUS**

1. Union of India  
Through Secretary,  
Ministry of Human Resource Development,  
Shastri Bhawan,  
New Delhi.
2. National Council of Educational Research and  
Training  
(NCERT)  
Through its Secretary,  
Aurbindo Marg,  
New Delhi-110016.
3. The controller of Examination,  
DEME NCERT,  
Sri Aurbindo Marg,  
New Delhi.
4. Shri Paras Ram,  
S/o Shri Ami Chand,  
R/o Village and Post Office Mandhawali,  
District Faridabad (Haryana).
5. Shri Ravinder Singh,  
s/o late Shri Balbir Singh,  
R/o Type-II/1, NIE, NIE Campus,  
Sri Autobindo Marg,  
SCERT, New Delhi-110016.

..... Respondents

( By Advocate : Ms. Ritika Chawla for Shri Arun  
Bhardwaj )

**O R D E R (ORAL)**

**Dr. RAMESH CHANDRA PANDA, MEMBER (A) :**

Ms. Sumedha Sharma, who appears on behalf of  
applicants in OA No.3026/2004, submits that all the

applicants have been promoted by the respondents and in all the three similar OAs, the applicants do not have any grievance survived after their promotions and these cases have become infructuous.

2. In view of the submissions made by Ms. Sumedha Sharma at the Bar, these three OAs are disposed of as having become infructuous.

3. A copy of this order be placed in other connected OAs.

  
(Dr. DHARAM PAUL SHARMA)  
Member (J)

  
(Dr. RAMESH CHANDRA PANDA)  
Member (A)

/ravi/